

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 2831
TO BE ANSWERED ON 04.01.2018

Implementation of DILRMP in Andhra Pradesh

2831. DR. GOKARAJU GANGA RAJU:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government is implementing Digital India Land Records Modernization Programme (DILRMP) in order to streamline the land records across the country and if so, the details thereof;
- (b) The details of funds allocated under DILRMP to Andhra Pradesh during each of the last three years and the current year;
- (c) Whether the Expert Committee on Land Titling has recommended that it is essential that the spatial and textual records are integrated and unified for a guaranteed titling system;
- (d) Whether the Government has allocated funds under DILRMP for surveys and re-surveys across the country and if so, the details thereof;
- (e) Whether out of 17,563 villages in Andhra Pradesh survey/resurvey work has been started only in 0.6% of villages and the survey/resurvey work is yet to be started in 99.3% of the villages and if so, the details thereof and the reasons therefore; and
- (f) Whether the funds earmarked for survey/re-survey under DILRMP has been diverted to other schemes and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (f) The Department is implementing National Land Records Modernization Programme (NLRMP) as a Centrally Sponsored Scheme since 2008. It has been revamped as Digital India Land Records Modernization Programme (DILRMP) as a Central Sector Scheme with effect from 01st April, 2016. One or more components of the DILRMP have been sanctioned in 457 districts of 36 States/UTs. Under DILRMP funds are released for the following components:

- 1) Computerization of Land Records
- 2) Survey/Resurveys and updating of the survey and settlement Records
- 3) Computerization of Registration
- 4) Modern Record Rooms—Land Records Management Centre at Tahsil/Taluk/Circle/Block level
- 5) Training and capacity building
- 6) Core GIS
- 7) Legal Changes and
- 8) Programme management

The details of funds allocated to Andhra Pradesh during last three years and in the current year are given below:

(Rs. in crore)

Sl. No.	Year	Amount
1.	2014-15	0.00
2.	2015-16	0.00
3.	2016-17	20.00
4.	2017-18	19.50
	Total	39.50

The programme is implemented as per the schematic guidelines and directions issued with competent approval from time to time.
